National Company Law Tribunal Allahabad Bench Allahabad

117(ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Shri Rajeev Kumar Singh

Vs.

M/s Dayal Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 08.12.2016

CP No.117(ND)/2011 Rajeev Kumar Singh & Anr. Vs Dayal Infrastruture Pvt. Ltd.

Since the Learned Counsel for petitioner could not reach Allahabad due to delay in train, as agreed by both side list it on 12.01.20 7 for further arguments.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL